GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

(DEPARTMENT OF SPORTS) RAJYA SABHA

UNSTARRED QUESTION NO-157

TO BE ANSWERED ON-02/02/2023

FUNDING OF DIFFERENT SPORTS FEDRATION OF INDIA

157. SHRI DEREK O' BRIEN:

Will the Minister of Youth Affairs and Sports be pleased to state:-

- (a) whether Sports Federations of India (SFIs), under the National Sports Development Code of India, 2011, are eligible to receive external funding apart from Government funding;
- (b) if so, the details of external funds in the last five years and whether the amounts received have been very low;
- (c) if not, the reasons thereof, and whether low private funding to SFIs has been prevalent due to the reason that SFIs are not independent from the Ministry; and
- (d) whether Government intends to grant independence to SFIs so that they can raise external funds, and thus, whether Government plans to revise the Sports Development Code?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) to (d) As the primary responsibility to promote and develop their specific sports disciplines is that of the concerned National Sports Federations, NSFs have to take all requisite steps for promotion and development of their respective sports, including generating funds and resources. Being autonomous bodies, the NSFs are at liberty to raise their own resources to finance their activities. Various sports activities such as training to promote rural sports, nationally recognized sports, Paralympic sports and Olympic sports have been included in Schedule 7 of the Companies Act, 2013. NSFs are expected to approach the corporate houses for funds for the activities covered under Corporate Social Responsibility (CSR). The Ministry of Youth Affairs & Sports does not maintain details of private funding received by the NSFs.

As per the laid down criteria in the National Sports Development Code of India, 2011, the Ministry grants recognition to NSFs for promotion and development of the respective sports disciplines, which in turn makes the NSFs eligible to receive financial and other forms of support from the Government. This Ministry provides financial assistance to recognized

NSFs under its scheme of Assistance to NSFs wherein funds are given forthe training of athletes, which includes all requisite support for training, participation in international events, conduct of national championships, conduct of international tournaments in India, engagement of Foreign Coaches/support staff, scientific & medical support etc.
